

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2510

ANSWERED ON:07.08.2001

FOOD FOR WORK SCHEME

BIKRAM KESHARI DEO;DALPAT SINGH PARASTE;GANGASANDRA SIDDAPPA BASAVARAJ;KAILASHO DEVI;Y.S.
VIVEKANANDA REDDY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government propose to extend the scheme Food for Work in some other States;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) whether this scheme is a totally Centrally Sponsored Scheme;
- (d) if not, the share of States under this scheme;
- (e) the quantum of foodgrains allotted free of cost, till date, State-wise;
- (f) whether there is 100% offtake of foodgrains under this scheme;
- (g) if so, the details thereof, State-wise; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a) to (d) : The Food for Work Programme was started in 2000-01 as part of the EAS, in the drought affected States viz. Chattisgarh, Gujarat, Himachal Pradesh, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and Uttaranchal. The Programme aims at augmenting food security through wage employment in the drought affected rural areas as notified by the Ministry of Agriculture.

The Food for Work Programme has since been made a general scheme and expanded so as to cover other natural calamities also like flood, cyclone and earthquake. The Programme was earlier to have ended by 30th June, 2001 but has now been extended upto 30th September, 2001. Under the programme the Government of India are to make available appropriate quantity of foodgrains to each of the affected States as an additionality and free of cost with a view to enable the affected States to provide adequate wage employment opportunities to the needy rural poor. It can be extended to any other State, which is affected, by any of these natural calamities mentioned above after the notification by Ministry of Agriculture.

(e) to (h) : The statement indicating foodgrains allocated, lifted under the Programme to these States is at Annexure-I. As per the reports received from the respective State Governments, about 14.07 lakh tonnes of foodgrains has been lifted against the allocation of 19.17 lakh tonnes upto 26.7.2001, which comes to 74% of the total allotment of foodgrains including 2.71 lakh tonnes recently released to State Govts. of Rajasthan and Chattisgarh, the lifting of which is yet to be carried out by the respective State Governments.